

India has emphasised that this matter should be kept under constant review in the Security Council.

[*Translation*]

Land Erosion in Chambal Region

931. SHRI CHHAVIRAM ARGAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether agricultural land of Chambal region are getting transformed to ravine due to land erosion;

(b) whether the Government have any project to prevent land erosion under the Flood Control Scheme; and

(c) whether the Government propose to provide special budget provisions for levelling Chambal ravines under Dacoity Eradication Scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) Agricultural lands adjoining the ravines are endangered due to ingress of ravines.

(b) A centrally sponsored scheme namely Integrated Watershed Management in the Catchments of flood prone rivers has been in operation in 7 States and 1 Union Territory since 1980-81 with 100 % assistance from the Government of India.

(c) Ravines along Chambal river are covered by the Scheme for Ravine Reclamation in Dacoity Prone Areas of Uttar Pradesh, Madhya Pradesh and Rajasthan which has been in operation since 1987-88 on year to year basis with 100% special central assistance to the State Governments. Levelling of arable lands in shallow ravines

and table lands is a component of this scheme.

[*English*]

Bhanu Pratap Singh Committee on Agricultural Development

932. SHRI SHANKERSINH VAGHELA:
SHRI L.K. ADVANI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the recommendations made by the Bhanu Pratap Singh Committee for Agricultural Development;

(b) the reaction of the Union Government in regard to each of the recommendations; and

(c) the progress made so far on each count and with what impact?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) The Committee has recommended linking of support prices for farm products to parity price, alternative food security system, new strategy for greater production, incomes and employment, promotion of export of farm products, formulation of National Agricultural Policy, etc.

(b) and (c). The recommendations of the Committee are under examination.

Road Accidents

933. SHRIDILEEP SINGH BHURIA:
SHRI KALP NATH RAI:
SHRI R.N. RAKESH:
SHRI HARISH PAL:

SHRI MADAN LAL KHURANA:
SHRI JANARDHANA
POOJARY:
SHRI B. DEVARAJAN:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether large number of persons were killed in road accidents during the last year;

(b) if so, whether any survey was conducted into the cause of such high incidence of road accidents;

(c) the number of road accidents, persons killed and injured, State/Union Territory wise during the last two years; and

(d) the steps taken and propose to be taken to reduce road accidents in the country?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) No, Sir. No survey has been conducted at the National level on the causes of road accidents. State Governments and police authorities collect information on the types of road accidents. The main reasons for road accidents are:

- i) Human failure on the part of drivers' and other road users;
- ii) Rash and negligent driving;
- iii) Poor road conditions;
- iv) Over speeding;

v) Rapid increase in vehicle population.

(c) A statement is given below.

(d) The main steps taken/being taken by Central Government are:

1. The Motor Vehicles Act, 1988 and the rules framed thereunder provide for stricter requirements in respect of issuance of driving licences, and stringent penalties for offences.
2. Formal training in driving in a driving school is made a pre-requisite for issuance of licence to drive transport vehicles.
3. Maximum safe laden weights have been prescribed for trucks including light commercial vehicles.
4. Maximum speed limits have been prescribed for all vehicles, except light motor vehicles.
5. Uniform intervals for checking the fitness of vehicles have been prescribed throughout the country.
6. It is prescribed that the road safety devices would be fitted in the vehicles viz. direction indicators with blinker system, two-wheelers, dual brake system for vehicles special labels on carriages carrying dangerous or hazardous goods.
7. A National Road Safety Council has been set up for formulation of road safety measures, State Gov-

ernments were also requested to set up State level road safety councils.

8. In order to promote road safety consciousness, road safety weeks

are organised all over the country.

9. Efforts are being made to improve the condition of the roads so as to facilitate smooth flow of traffic.

Number of Road Accidents, persons killed and injured during 1988 and 1989

Sl. No.	States/UTs	1988				1989			
		No. of Road accidents	No. of persons killed	No. of Persons injured	No. of Road accidents	No. of Persons killed	No. of persons injured		
1	2	3	4	5	6	7	8		
1.	Andhra Pradesh	11912	4056	12836	13423	4458	14267		
2.	Arunachal Pradesh	147	51	184	239	59	307		
3.	Assam	1861	865	2621	1956	895	2459		
4.	Bihar (A)	9890	2401	5065	2552 (P)	2183 (P)	4892 (E)		
5.	Goa	1816	154	621	1813	169	1644		
6.	Gujarat (B)	19758	3004	20681	23823	3509	25673		
7.	Haryana (A)	3898	1587	3991	4402 (P)	1728 (P)	4507 (B)		
8.	Himachal Pradesh (A)	909	386	1427	1060	469	2008		
9.	Jammu & Kashmir	3494	563	3800	3615	491	3889		
10.	Karnataka	17134	3281	21461	20902	3655	23734		
11.	Kerala	14327	1653	19346	16218 (P)	2501 (P)	21899 (E)		

Sl. No.	States/UTs	1988			1989		
		No. of Road accidents	No. of persons killed	No. of Persons injured	No. of Road accidents	No. of Persons killed	No. of persons injured
1	2	3	4	5	6	7	8
12.	Madhya Pradesh (A)	21445	2902	18175	20265	2709	18243
13.	Maharashtra (B)	59094	5133	33472	59045	5785	36145
14.	Manipur	426	88	603	430	129	583
15.	Meghalaya	202	70	347	646	98	679
16.	Mizoram	214	104	393	98	38	166
17.	Nagaland	69	17	54	263	92	192
18.	Orissa	5069	971	6463	5737	1171	1918
19.	Punjab	1482	908	1058	1622	819	994
20.	Rajasthan (A)	8394	2601	9317	9593	3023	10681
21.	Sikkim	120	49	225	105	38	197
22.	Tamil Nadu	28581	5791	26285	32962	6299	26640

Sl. No.	States/UTs	1988				1989			
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1	2	3	4	5	6	7	8	8	
23.	Tripura	393	103	596	449	136	599		
24.	Uttar Pradesh (A)	15014	7420	11870	15205 (P)	6684 (P)	12021 (E)		
25.	West Bengal	8780	2243	5893	8546 (P)	2429 (P)	5736 (E)		
26.	Andaman & Nicobar Islands (A)	144	12	173	124	15	129		
27.	Chandigarh (B)	253	91	194	277	76	214		
28.	Dadra & Nagar Haveli	88	13	85	61	10	90		
29.	Daman & Diu	41	7	33	66	9	58		
30.	Delhi (A)	6716	1474	6830	7192	1581	7378		
31.	Lakshdweep	3	Nil	3	2	Nil	5		
32.	Pondicherry	578	104	589	663	82	707		
	Total	242252	48114	214791	260354	51290	233594		